

DIVISION BENCH
COURT - I

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/243(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND MARCH, 2023, 10:30 A.M

IN THE MATTER OF	INDIAN BANK VS SANDEEP KABRA
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physical)

Mr. R.C. Prusti, Adv. : For Financial Creditor
Ms. Smriti Das, Adv.

Mr. Avishek Guha, Adv. : For Personal Guarantor
Ms. Arunika Dutta, Adv.
Ms. Sutapa Mitra, Adv.

ORDER

1. Ld. Counsel on both sides present.
2. In terms of order dated 13th January, 2023, this petition is deferred and adjourned to **21/04/2023**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)